

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1470/97.

Date of Order: 18-2-97.

Between:

G.William Moss.

.. Applicant.

and

1. The Chief General Manager, Telecom,
A.P.Circle, Doorsanchar Bhavan, Hyderabad.
2. The Director General, Telecommunications,
Dept.of Telecommunications, New Delhi.
3. The Telecom District Manager,
Sangareddy, Medak Dist.

.. Respondents.

For the Applicant: Mr. K.Venkateswar Rao, Advocate.

For the Respondents: Mr.V.Rajeswar Rao, Addl.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

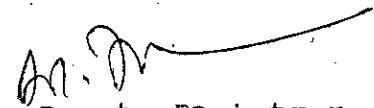
THE HON'BLE MR.B.S.JAI PARAMESWAR : MEMBER(JUDL)

The Tribunal made the following Order:-

Heard Mr.K.Venkateswar Rao and Mr.V.Rajeswar Rao.

The facts in this case are similar to O.A.1516/97

which was disposed of yesterday. The OA is therefore accordingly
disposed of in terms of order passed in O.A.1516/97.


Deputy Registrar.

To

1. The Chief General Manager, Telecom,
A.P.Circle, Doorsanchar Bhavan, Hyderabad.
2. The Director General, Telecommunications,
Dept.of Telecommunications, New Delhi.
3. The Telecom District Manager, Sangareddy,
Medak Dist.
4. One copy to Mr.K.Venkateswar Rao, Advocate, CAT.Hyd.
5. One copy to Mr. V.Rajeswar Rao, Addl.CGSC. CAT.Hyd.
6. One spare copy.

pvm.

23/2/98

I Court

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN
AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

The Hon'ble Mr. B.S. Jaiparameswar, M(LD).

DATED: 18-2-1998

~~ORDER/JUDGMENT~~

M.A./R.A./C.A.No.

in

O.A.No. 1470/97

T.A.No. QW.R

Admitted and Interim directions
Issued.

Allowed

Disposed of with direction

~~Dismissed..~~

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

To be enclosed order in
O A 1516/97

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
जे.ए.ए./DESPATCH

23 FEB 1998

हैदराबाद न्यायपीठ
HYDERABAD BENCH